

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 29.07.2019 (MONDAY)**  
**COURT OF CHAIRPERSON**  
**01:00 PM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 193 of 2019	Kalpesh J. Mehta. Vs. Union of India, Ministry of Corporate Affairs & Ors	Aayushi Sharma	
<b>2.</b>	Comp. App. (AT) No. 194 of 2019	Udayan Sen. Vs. Union of India, Ministry of Corporate Affairs & Ors	Aayushi Sharma	
<b>3.</b>	Comp. App. (AT) No.195 of 2019	Shrenik Baid & Ors. Vs. Union of India, Ministry of Corporate Affairs & Ors	Misha Rohatgi Mohta	
<b>4.</b>	Comp. App. (AT) No. 196 of 2019	N Sampath Ganesh. Vs. Union of India, Ministry of Corporate Affairs & Ors.	Vinati Kastia	
<b>5.</b>	Comp. App. (AT) No. 197 of 2019	BSR & Associates LLP. Vs. Union of India, Ministry of Corporate Affairs & Ors	Vinati Kastia	

**By Order**

**-sd/-  
Registrar**

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**